

[*Translation*]

Mistakes in Telecasting Hindi News by Doordarshan

373. DR. SHAILENDER NATH SHRI-VASTAVA: Will the Minister of INFORMATION AND BROADCASTING AND PARLIAMENTARY AFFAIRS be pleased to state:

(a) whether grammatical and other mistakes have come to the notice of Government in display of names of the Artists, Directors and other information before and after the telecast of Hindi news, music, plays etc. by Doordarshan; and

(b) if so, the remedial measures proposed to be taken by Government to improve the position in this regard?

THE MINISTER OF INFORMATION AND BROADCASTING AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI P UPENDRA): (a) Yes, Sir.

(b) The remedial measures taken by Doordarshan include scrutiny of graphics by experts and a stricter supervision of transmission. Besides, a 'Presentation Section', headed by an Officer of the rank of Deputy Director, checks all the details before the programmes are telecast.

Setting up of a TV Centre at Patna

374. DR. SHAILENDRA NATH SHRI-VASTAVA: Will the Minister of INFORMATION AND BROADCASTING AND PARLIAMENTARY AFFAIRS be pleased to state:

(a) when a Television Centre will be set up at Patna; and

(b) the location, capacity and range of the proposed TV Centre?

THE MINISTER OF INFORMATION AND BROADCASTING AND MINISTER OF

PARLIAMENTARY AFFAIRS (SHRI P. UPENDRA): (a) and (b). A high power (10 KW) TV transmitter with a service range of about 120 kms. inclusive of areas in the periphery receiving weak signals, is, at present functioning at Patna. A full fledged TV Studio Centre, equipped with modern and sophisticated programme production facilities, is also under implementation at Chajju Bagh, Patna. The Project is expected to be commissioned into service during 1991-92.

[*English*]

Delhi Judiciary Services

375. SHRI L.K. ADVANI: Will the Minister of LAW AND JUSTICE be pleased to state:

(a) whether Government propose to reorganise and increase the strength of the Delhi Judiciary in view of the enormous increase in laws, litigation and population in Delhi and to implement the recommendations of Law Commission so as to give quick and efficient justice to the people of Delhi;

(b) if so, whether Government propose to create more, judicial districts in Delhi; and

(c) if so, the details thereof?

THE MINISTER OF STEEL AND MINES AND THE MINISTER OF LAW AND JUSTICE (SHRI DINESH GOSWAMI): (a) Government proposes to augment the strength of Delhi judiciary to cope with increase in litigation.

(b) No, Sir.

(c) Does not arise.

Family Courts in Delhi

376. SHRI L.K. ADVANI: Will the Minister of LAW AND JUSTICE be pleased to state when Government propose to set up

Family Courts in Delhi under the Family Courts Act 1986?

THE MINISTER OF STEEL AND MINES AND THE MINISTER OF LAW AND JUSTICE (SHRI DINESH GOSWAMI): Efforts are being made by the Delhi Administration to establish Family Courts in Delhi as early as possible.

Steel Consumption in India

377. SHRISAMRENDRAKUNDU: Will the Minister of STEEL AND MINES be pleased to state:

(a) the per capita consumption of steel in India, China, Japan, Pakistan and South Korea;

(b) whether there is any scheme to import steel; and

(c) if so, the details thereof?

THE MINISTER OF STEEL AND MINES AND MINISTER OF LAW AND JUSTICE (SHRI DINESH GOSWAMI): (a) The per capita steel consumption as given in the steel statistical year book 1989 of International Iron and Steel Institute, Brussels is given below.—

Country	1988 (Kg. crude steel per head)
INDIA	20.5
CHINA	64.6
JAPAN	706.1
PAKISTAN	17.6
REPUBLIC OF KOREA	369.1

(b) and (c). Essential steel items that

are in short supply in the country, or are not manufactured domestically, are imported from time to time.

Quality of T.V. Serials

378. SHRI BANWARI LAL PUROHIT: Will the Minister of INFORMATION AND BROADCASTING AND PARLIAMENTARY AFFAIRS be pleased to state:

(a) whether the quality of Doordarshan programmes telecast on the National network has been deteriorating; and

(b) if so, the steps Government propose to take in this regard?

THE MINISTER OF INFORMATION AND BROADCASTING AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI P. UPENDRA): (a) and (b) There have been complaints to that effect. Efforts are being made to improve the programmes. It is a continuous process.

[*Translation*]

Setting up of a Doordarshan Kendra in Kutch

379. SHRI BABUBHAI MEGHJI SHAH: Will the Minister of INFORMATION AND BROADCASTING AND PARLIAMENTARY AFFAIRS be pleased to state:

(a) whether Government propose to set up a full fledged Doordarshan Kendra in border district of Kutch in Gujarat; and

(b) if so, the steps taken so far to set up the Doordarshan Kendra in this area?

THE MINISTER OF INFORMATION AND BROADCASTING AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI P. UPENDRA): (a) A scheme for the replacement of the existing low power (100 W) TV